

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

C.A.(CAA)/113(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **M/S. ADVIK HI-TECH PRIVATE LIMITED**
Section 230(1) of the Companies Act, 2013

ORDER

C.A.(CAA)/113(MB)2024

- 1) Mr. Avinash Khanolkar, Ld. Counsel for the Petitioner is present.
- 2) Ld. Counsel for the Petitioner seeks some time to appear in person and argue their Case. Time is allowed.
- 3) Stand over to 28.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare